

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/626/2024, Cont.A (IBC)/02/2024, IA (IBC)/64/2024 in CP(IB) No.678/7/HDB/2018
NAME OF THE COMPANY	Lanco Kondapalli Power Ltd
NAME OF THE PETITIONER(S)	Axis Bank Ltd
NAME OF THE RESPONDENT(S)	Lanco Kondapalli Power Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/626/2024

Present: Ld. Counsel Mr. Anpum Prakash along with the liquidator in person and Mr. Vasu Manchanda for the Liquidator.
Ld. Counsel Mr. Puneet Yadav for the Applicant.

This application has been moved for substituting the Applicant in place of the Liquidator, as the CD has already been sold as a going concern to M/s.Radha Vasavi Assets LLP. Keeping in view the facts narrated in the Application, this Application is allowed and the name of the Applicant is substituted in place of the Liquidator. Accordingly, this application is disposed of.

Cont.A (IBC)/02/2024 and IA (IBC)/64/2024

Present: Ld. Counsel Mr. Anpum Prakash along with the liquidator in person and Mr. Vasu Manchanda for the Liquidator.
Ld. Counsel Mr. Puneet Yadav for the Applicant.
Ld. Counsel Mr. Sameer Kumar along with Mr. Akshay Jain and Mr. Vikram C Puttapaga for the Respondent.

Counter filed. **Matter is adjourned to 25.04.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)